

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 1408
TO BE ANSWERED ON 05.03.2018**

DEATHS AT WORKSITES

1408. SHRI SANKAR PRASAD DATTA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of industrial, mining and construction worksite deaths and injury reported in the country during the last three years, State/UT-wise and industry-wise; and**
- (b) the preventive steps taken/ proposed to be taken by the Government in this regard?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): The details of industrial, mining and construction worksite deaths and injuries reported in the country during the last three years, State/UT-wise are enclosed at Annexure-I, Annexure-II and Annexure III respectively.

However, Government of India has enacted a comprehensive legislation i.e. the Factories Act, 1948, for taking care of the occupational Safety, Health & Welfare issues of the workers employed in the factories registered under the Act. There are elaborate provisions pertaining to the health, safety, welfare provisions related to hazardous process, working hours, penal provisions etc. The Factories Act, 1948 and the State Factories Rules framed there under are enforced by the respective State/UTs for compliance to the safety, health and welfare provisions of the Act and Rules.

The matters relating to safety, health and welfare of persons employed in the mines are dealt with under the Mines Act, 1952, Rules and Regulations made thereunder are enforced by the Directorate General of Mines Safety (DGMS) under Ministry of Labour & Employment.

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To ensure that the mine workers are provided with adequate safety measures in the mines, officers of DGMS undertake inspections of mines. To prevent accidents in the mines the following steps are taken.

- Propagate safety awareness in mines, workers participation and sensitization in matters of safety and safety training programmes.**
- Introduction of Risk Assessment Techniques and preparation of safety management plan aimed at elimination of risks and to ensure safety of workmen and Introduction of standard operating procedures to avoid unsafe practices in mines.**
- Circulars are issued as guidelines for safe operations in identified thrust areas by DGMS.**

The Building and Other Constructions Workers' (Regulation of Employment and Conditions of Service) Act, 1996 regulates the employment and conditions of service of building and other construction workers and to provide the safety, health and welfare measures.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 1408 FOR 05/03/2018 RAISED BY SHRI SANKAR PRASAD DATTA REGARDING DEATHS AT WORKSITES

Fatal and Non-fatal injuries in the Factories registered under Factories Act, 1948 (2014-2016)

Sl. No.	State/ Union Territory	2014		2015		2016	
		Fatal Injuries	Non Fatal Injuries	Fatal Injuries	Non Fatal Injuries	Fatal Injuries	Non Fatal Injuries
1.	Andaman & Nicobar Islands	5	15	0	46	0	70
2.	Andhra Pradesh	85	174	68	78	68	247
3.	Assam	13	58	8	40	12	41
4.	Bihar	12	251	10	188	11	184
5.	Chandigarh	0	0	0	0	1	0
6.	Chhattisgarh	101	71	74	54	81	56
7.	Daman & Diu and Dadra & Nagar Haveli	21	47	12	58	15	39
8.	Delhi	1	9	6	20	10	26
9.	Goa	5	80	8	71	3	55
10.	Gujarat	240	1751	248	1534	272	1169
11.	Haryana	41	64	40	61	67	40
12.	Himachal Pradesh	13	23	3	23	9	31
13.	Jammu & Kashmir	3	18	0	14	1	2
14.	Jharkhand	21	78	29	115	21	69
15.	Karnataka	NA	NA	51	30	54	464
16.	Kerala	24	234	20	326	18	158
17.	Madhya Pradesh	59	334	44	438	30	358
18.	Maharashtra	187	1687	145	1471	150	1352
19.	Manipur	0	0	0	0	0	0
20.	Meghalaya	1	1	1	1	2	1
21.	Mizoram	0	0	0	0	0	0
22.	Nagaland	0	0	1	0	0	0
23.	Odisha	46	165	55	167	46	169
24.	Puduchery	6	12	3	25	2	20
25.	Punjab	12	97	21	100	23	115
26.	Rajasthan	39	624	33	571	15	133
27.	Tamil Nadu	105	291	87	327	104	344
28.	Telangana	54	39	76	37	63	56
29.	Tripura	2	6	4	3	1	3
30.	Uttar Pradesh	45	47	39	57	46	63
31.	Uttarakhand	7	47	21	21	10	44
32.	West Bengal	63	19180	38	13940	NA	NA
Total		1211	25403	1145	19816	1135	5309

Note: (i) There are no registered factories in Arunachal Pradesh, Lakshadweep and Sikkim.

(ii) P : Provisional

(iii) NA: Not Available

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories of States/UTs.

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 1408 FOR 05/03/2018 RAISED BY SHRI SANKAR PRASAD DATTA REGARDING DEATHS AT WORKSITES

Details of deaths and injuries in Coal Mine during the year 2015-2018

State	Number of Deaths	Number of Injuries
2015		
Chhattisgarh	8	25
Gujarat	3	1
Jharkhand	11	28
Madhya Pradesh	8	31
Maharashtra	5	16
Orissa	3	4
Rajasthan	1	0
Telangana	7	187
Tamilnadu	1	3
West Bengal	8	21
2016		
Andhra Pradesh	13	174
Chhattisgarh	4	13
Gujarat	0	3
Jharkhand	46	17
Madhya Pradesh	13	25
Maharashtra	3	14
Odisha	2	4
Telangana	1	4
Tamilnadu	2	1
Uttar Pradesh	1	2
West Bengal	10	20
2017		
Andhra Pradesh	8	99
Chhattisgarh	7	6
Jharkhand	11	14
Madhya Pradesh	8	11
Maharashtra	4	6
Odisha	5	2
Rajasthan	1	0
Telangana	4	41
Tamilnadu	1	0
Uttar Pradesh	1	1
West Bengal	8	5
2018		
Andhra Pradesh	0	3
Chhattisgarh	2	2
Telangana	0	4
West Bengal	0	1

Note: Serious injures includes fatal accident injuries. Data as on 31.01.2018.

Details of deaths and injuries in Non-Coal Mine during the year 2015-2018

State	Number of Deaths	Number of Injuries
2015		
Andhra Pradesh	6	1
Assam	1	6
Chhattisgarh	1	5
Gujarat	2	18
Himachal Pradesh	0	1
Jharkhand	1	2
Karnataka	3	6
Kerala	0	1
Madhya Pradesh	1	1
Maharashtra	1	0
Odisha	2	1
Rajasthan	20	7
Tamilnadu	4	1
Tripura	1	0
Uttar Pradesh	5	1
2016		
Andhra Pradesh	8	1
Assam	5	3
Chhattisgarh	2	8
Goa	0	1
Gujarat	1	4
Haryana	1	0
Jharkhand	6	4
Karnataka	4	1
Kerala	0	5
Madhya Pradesh	2	3
Maharashtra	3	3
Odisha	1	1
Rajasthan	5	4
Tamilnadu	6	6
Uttaranchal	1	0
Uttar Pradesh	3	4
West Bengal	3	0
2017		
Andhra Pradesh	14	0
Assam	0	9
Chhattisgarh	0	8
Goa	1	0
Gujarat	1	3
Jharkhand	2	1
Karnataka	5	1
Kerala	0	2

Madhya Pradesh	1	1
Maharashtra	2	2
Odisha	5	2
Rajasthan	23	3
Tamilnadu	10	7
West Bengal	2	2
2018		
Rajasthan	1	0

Note: Serious injures includes fatal accident injuries. Data as on 31.01.2018.

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 1408 FOR 05/03/2018 RAISED BY SHRI SANKAR PRASAD DATTA REGARDING DEATHS AT WORKSITES

State-wise Details of workers injured and died during three years and the current year (up to 30th June 2017) on construction sites in Central Sphere.

S.No	State	2014		2015		2016		2017	
		Workers injured	Workers Died	Workers Injured	Workers Died	Workers Injured	Workers Died	Workers Injured	Workers Died
1	Karnataka	-	02	-	02	-	04	01	01
2	Gujarat	-	01	-	03	-	17	-	01
3	Haryana, Punjab, J&K, HP	-	-	-	05	-	03	-	-
4	Uttar Pradesh	-	-	-	02	-	03	-	-
5	Andhra Pradesh	01	-	-	-	-	-	-	-
6	Kerala	01	04	-	19	04	11	-	01
7	Rajasthan	02	02	-	01	-	03	-	-
8	Tamilnadu	-	05	-	-	-	-	-	-
9	Bihar	-	01	-	02	-	-	-	-
10	West Bengal	-	01	-	02	-	-	-	-
11	Maharashtra	01	10	-	05	02	06	01	03
12	Madhya Pradesh	-	08	-	03	-	02	-	01
13	New Delhi	-	-	-	-	03	06	-	-
14	Assam	-	-	-	02	01	02	-	-
15	Odisha	-	-	-	-	01	01	04	03
16	Jharkhand	-	02	-	01	-	-	-	-
17	Chhattisgarh	-	-	-	02	-	-	-	-
	Total	05	36	-	49	11	58	06	11

Source:- Chief Labour Commissioner (Central).
